Below the steps which need to be followed by the user taxpayer for change of email and mobile number:-

Step-1 Login with your user id and password,

Step-2 Click on the registration bar and select the non-core amendment,

Step-3 Click on the authorized signatory tab,

Step-4 Add new authorized signatory whose email and mobile number user wants to use,

Step-5 Go to verification tab and submit the application.

Step-6 After submission of application please wait for sometime (15 minutes)

Step-7 Login again with user id and password,

Step-8 Go to the authorized signatory tab – deselect the primary authorized signatory check box,

Step-9 Select the newly added authorized signatory as primary authorized signatory,

(Important- Older mobile and email id will be pre fetched by the system. Please ensure to change the mobile and email id to which you want to add.)

Step-10 Go to the verification tab and submit,

(Note For Company /LLP DSC will be allowed. For EVC submission, OTP will come on newly added email/mobile number)